

File No. QA-11016/4/2021-QA-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards
Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi - 110002

Dated: 13 March, 2025

Office Order

Subject: Clarification regarding testing of In shell Nuts by FSSAI notified Food Testing Laboratories-reg

It has come to the notice of the FSSAI that In shell nuts such as Almonds are being tested by the FSSAI Notified Laboratories against various standards which is creating confusion among stakeholders about the applicability of the standards.

2. In this regard, it is hereby informed that the sub-regulation 2.3.47 (5) prescribes the standards of dry fruits and nuts, which covers the unshelled (In shell) Nuts. Therefore, all the FSSAI notified food testing laboratories u/s 43(1) and 43(2) of FSS Act, 2006 are hereby informed and instructed to test all such products (In shell) against the said standards only.

(Dr Satyen Kumar Panda)
Advisor
Quality Assurance Division

To (Through email):

1. All Food Safety Commissioners
2. FSSAI notified laboratories

Copy for information to (Through email):

1. PPS to Chairperson, FSSAI, New Delhi
2. PS to CEO, FSSAI, New Delhi
3. ED (RCD), FSSAI, New Delhi
4. Director (Imports), FSSAI, New Delhi
5. Director (QA), FSSAI, New Delhi
6. CITO FSSAI, New Delhi-for upload on the FSSAI website